

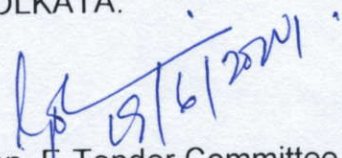
THE HIGH COURT OF MANIPUR AT IMPHAL

Dated: 19th June, 2021

Subject: - Award of Contract

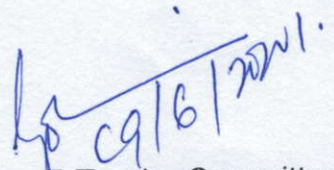
No. HCM/I-1/2017-Estt.II/Pt-I/ 91105 In connection with limited eTender No. HCM/I-1/2017-Estt.-II/Pt-I/23532 dated 24-10-2019 for Supply, Testing, Installation and Maintenance of CCTV Surveillance System for various District Court Complexes of Manipur, which is a continuation of earlier eTender no. HCM/I-1/2017-Estt.-II/1936 dated 19th February 2019, the Contract has been awarded to the L2 bidder i.e. M/s Trade & Technology Pvt. Ltd., Guwahati.

This Award of Contract is in consequence to the cancellation of Award of Contract and Purchase Order vide Notification dated 19/06/2021 to the L1 bidder i.e. M/S NIS FACILITY MANAGEMENT SERVICES PVT. LTD., KOLKATA.


Chairman, E-Tender Committee
High Court of Manipur

Endt.No. HCM/I-1/2017-Estt.II/Pt-I/ 91106 - 91118 Imphal, the 19th June, 2021.
Copy to:-

1. The Registrar (Judl.), High Court of Manipur.
2. The Joint Registrar (Judl.)/CPC (Central Project Co-ordinator), High Court of Manipur.
3. The Joint Registrar (Admn., PM&P), High Court of Manipur.
4. All the Deputy Registrars, High Court of Manipur.
5. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
6. The PS to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
7. The PS to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
8. The Private Secretary to the Registrar General, High court of Manipur.
7. Shri. S.Ramesh Singh, NIC Coordinator, High Court of Manipur.
8. The System Analyst, High court of Manipur (to upload in the official website).
9. The Spdt. (Estt-II/II), Spdt. (F&A), High Court of Manipur.
10. The M/s Trade & Technology Pvt. Ltd., Guwahati.
11. Concerned File.


Chairman, E-Tender Committee
High Court of Manipur